

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/797/2020  
NAME OF THE PETITIONER : Ashish Gyandchand Jain  
NAME OF THE RESPONDENTS : ASR Resin & Chemicals Pvt Ltd & 3 Others  
UNDER SECTION : Sec 241-246 & 340 of CA, 2013

**ORDER**

Due to paucity of time, matter is adjourned to 15.09.2021 for hearing.

  
[K. NATARAJAN]  
Deputy Registrar

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